

Name of the corporate debtor: Prabhu Shanti Real Estate Private Limited  
Date of commencement of CIRP: 13 June 2018 List of Creditors as on: 1st July 2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

S. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount Covered by Guarantee	Whether related party?	% of voting share in CoC					
1	AMC Law Firm		1,78,693	1,78,693	Unsecured			No						Provisionally Admitted
2	M/S Mangat Rai Murari Lal		89,01,698	59,85,267	Unsecured			No				29,16,431		Provisionally Admitted
3	M/s Shree Sita Ram Trading Company		6,82,31,415	37,88,950	Unsecured			No				6,44,42,465		Provisionally Admitted